

No. <b>GOB(I) 39(2)/2021</b>		HIGH COURT OF KARNATAKA BENGALURU, DATED: <b>11<sup>TH</sup> AUGUST 2021</b>
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## **NOTIFICATION**

The following DISTRICT JUDGES (SELECTION GRADE) are granted the functional promotion as **DISTRICT JUDGES (SUPER TIME SCALE)** in the pay scale of Rs.70290-1540-76450 with effect from the dates mentioned against their names, in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006 and LAW 147 LAC 2009 dated 24.06.2010:

Sl. No.	Name of the District Judge (Selection Grade)  Sriyuths/Smts.	Date of grant of functional promotion to the cadre of District Judge (Super Time Scale)
1.	G. Basavaraj	01.06.2021
2.	Gadigeppa Sannabasappa Sangreshi	01.06.2021
3.	Kadloor Sathyanarayana Acharya	01.06.2021
4.	Shubha Gowdar	01.06.2021
5.	Chandrashekhar Mruthyunjay Joshi	01.06.2021
6.	Managoli Premavathi Mallikarjuna	10.06.2021
7.	S.H. Renukadevi	01.06.2021
8.	Umesh Manjunathabhat Adiga	01.06.2021
9.	T.G. Shivashankare Gowda	01.06.2021
10.	Siddappa Yellappa Watawati	01.06.2021
11.	Shivanna	05.06.2021
12.	Geetha K.B.	01.06.2021
13.	Muralidhara Pai B.	03.06.2021

14.	Bhairappa Shivaling Naik	10.06.2021
15.	M.L. Raghunath	05.06.2021
16.	S. Sridhara	01.06.2021
17.	Mallikarjunagowda	01.06.2021
18.	B.S. Bharathi	01.06.2021
19.	B.G. Ramaa	03.06.2021

BY ORDER OF THE HIGH COURT,

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

**Copy for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the officer/s concerned, if any.
2. All the Prl. District & Sessions Judges in the State – with a request to serve a copy of this Notification to the officer/s concerned, if any.
3. The Prl. Judge, Family Court, Bengaluru – with a request to serve a copy of this Notification to the officer/s concerned, if any.
4. The Officers concerned – through their respective Unit Heads.
5. The Registrar General/Registrar (Vigilance)/ Registrar (Statistics & Review)/ Registrar (Recruitment)/ Registrar (Administration)/Registrar (Protocol & Hospitality)/ Registrar (Judicial) /Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
6. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.

7. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Registrar, Karnataka Appellate Tribunal, Bengaluru - with a request to serve a copy of this Notification to the officer/s concerned.
14. The Accountant General (A & E) in Karnataka, Bengaluru.
15. The Section Officers of GOB-II/R&S/HVC/HCB/HCL & HRMS Branches of this office.
16. Office copy.